## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.62/560(6)/NCLT/AHM/2017(New) C.P. No. 9/560(6)/NCLT/AHM/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.05.2017</u>

Name of the Company:

Praveen Kumar Bohra

V/s.

Registrar of Companies & Ors.

Section of the Companies Act:

Sections 560(6) of the Companies Act, 1956

FOR SURANGE and Co. (ADV) ADVOCATE RESP No. 2 and 3 Bytomee

1. HARSHAUARDHAN TOPRE

2. NATASHA SUTARIA

ADV

PETITIONER

Alacha

## ORDER

Learned Advocate Ms. Natasha Sutaria present for Petitioner. Learned Advocate Mr. Harshvardhan Topre present for Respondents No. 2 and 3.

None present for Respondent No. 1 (ROC Madhya Pradesh).

Petitioner is directed to serve a copy of this order and inform the date of the hearing to the ROC, Madhya Pradesh and file proof of service.

At the request of Petitioners

List the Matter on 30.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of May, 2017.